

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 17.10.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
1	85463/2024	05.10.2024	WP (C) /9474/2024	S DAS	4.00,3*4 SENT TO XEROX	2024-10-17
2	87708/2024	14.10.2024	CRLMA/166/2024	NIRANJAN ROUT	2.00,3*2 download copy	2024-10-17
3	87964/2024	15.10.2024	ABLAPL/4254/2024	ARUN KU MANSINGH	7.00,3*7 DOWN LOAD	2024-10-17
4	87966/2024	15.10.2024	WP (C) /23963/2024	P K MISHRA	4.00,3*4 PAPERLESS	2024-10-17
5	87991/2024	15.10.2024	CMP/1065/2024	H. S. DALAI	4.00,3*4 DOWN LOAD	2024-10-17
6	87993/2024	15.10.2024	CRLMC/1829/2024	SRINIBASH MOHANTY	4.00,3*4 SENT TO XEROX	2024-10-17
7	88025/2024	17.10.2024	WP (C) /16158/2024	S. C. DAS	3.00,3*3 SENT TO XEROX	2024-10-17
8	88106/2024	17.10.2024	WP (C) /23336/2024	G. R. DAS	4.00,4*4 DOWNLOAD COPY	2024-10-17
9	88108/2024	17.10.2024	WP (C) /17844/2024	MANOJ KUMAR PANI	4.00,4*4 DOWNLOAD COPY	2024-10-17
10	88146/2024	17.10.2024	ABLAPL/1717/2015	MANOJ KUMAR PANI	2.00,2*3 dms	2024-10-17
11	88147/2024	17.10.2024	ABLAPL/18681/2015	MANOJ KUMAR PANI	2.00,2*3 dms	2024-10-17

NIC